

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 820 of 2020

IN THE MATTER OF:

Mr. Dhan Prakash Gupta

...Appellant

Vs

M/s Daehsan Trading India Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Sumit Goel and Ms. Suruchi Kumari,
Advocates.**

**For Respondent: Mr. Anant A. Pavgi, Mr. S. Rajendran
(Liquidator) and Ms. Yajura RV, Advocates.**

ORDER

(Through Virtual Mode)

22.02.2021: Today, when the case was called out, Ms. Suruchi Kumari, proxy Counsel of Learned Counsel Ms. Ekta Choudhary appears on behalf of the Appellant. Proxy Counsel submitted that Arguing Counsel for the Appellant- Ms. Ekta Choudhary is in difficulty. So, list this Appeal again on **10th March, 2021**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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